

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT -I)  
NEW DELHI.

273(ND)/2017

**In the matter of:**

Casino Hotels Unit of CGH Earth Pvt. Ltd.

v.

The Federation of Hotels & Restaurants Association of India & Others

**SECTION:** Under Section 241, 242 & 244

**Order delivered on 22.11.2017**

**Coram**

R.VARADHARAJAN,  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN,  
HON'BLE MEMBER(TECHNICAL)

For the applicant:  
For the respondent:

**ORDER**

Listed for hearing on 29.11.2017.

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)

\*KCS\*